

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

There will be a reference on 29th of January, 2019 at 3.45 P.M. in the Court of Hon'ble the Chief Justice at Jodhpur in the memory of Late Hon'ble Mr. Justice Jagdish Bhalla, Former Chief Justice of Rajasthan High Court. All the Hon'ble Judges and learned Advocates may please assemble.

BY ORDER

28.1.19

REGISTRAR (ADMN.)

AGENDA

Speech by :-

1. Hon'ble the Chief Justice.
 2. Advocate General /Additional Advocate General.
 3. Chairman/ Representative, Bar Council, Rajasthan, Jodhpur.
 4. The President, Raj. High Court Advocates' Association, Jodhpur
 5. The President, Raj. High Court Lawyers' Association, Jodhpur
- Silence for two minutes.

No. Gen/XIX/Misc/2019/142

Dated 28/01/2019

Copy forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/ (Rules)/(Classi.)/(Exam.) / Officer on Special Duty,
4. (F & I)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
5. The Registrar (Admn.)/(Vigilance)/(Writs)/(Classi.), Rajasthan High Court, Jaipur Bench, Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. The District & Sessions Judge, Jodhpur Metropolitan and Jodhpur District with a spare copy at with request to circulate the same amongst all the Judicial Officers posted in their Judgeship Jodhpur for attending the reference.
8. The Special Judge, C.B.I./Family Court/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur
9. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
10. The Judge, Special Court for Protection of Children From Sexual Offences Act, 2012 & Commission for Protection of Child Right Act, 2005, Jodhpur/ Commercial Court, Jodhpur
11. The Registrar, Central Administrative Tribunal, Jodhpur
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Advocate General/Additional Advocate General, Jodhpur.
14. Government Advocate Office, Jodhpur.
15. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur
16. The Deputy Secretary, Raj. High Court Legal Service Committee, Jodhpur.
17. The President, Raj. High Court Advocates' Association, Jodhpur.
18. The President, Raj. High Court Lawyers' Association, Jodhpur.
19. The Deputy Registrar (Judl.)/All Sr. Deputy Registrars/Dy. Registrars, (Confidential)/(Admn.)/(Accounts)/(Protocol)/(Records)(Exam.), Rajasthan High Court, Jodhpur.
20. All Assistant Registrars/All Courts Masters /Sr. A.O./Sr. Librarian/Court Officer/Admn. Officers Judicial/A.A.O's, Rajasthan High Court, Jodhpur.
21. Official Liquidator, B/75-A, Rajendra Marg, Jaipur
22. The Editor, ILR, Rajasthan Series, Raj. High Court, Jodhpur.
23. Notice Board.

28.1.19

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Copy also to :

- 1 The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2 All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur to be placed before His / Her Lordship with the request that the Court will rise at 3.30 p.m. to facilitate arrangements.

28.1.19

REGISTRAR (ADMN.)